NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2016 MA 157/2017 & IA 48/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

ICICI Bank Limited

V/s.

Innoventive Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Rajadugolsna 1/b Akash Menan

2) Ado. Smit. H. Shah ilb Sheivastav & Co

FOR ROSP.

ORDER

IA No.48/2017 & ma 157/2017 in CP No.01/ I&BP/NCLT/MB/MAH/2016

At request of the IRP, list this matter for hearing on 26.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)